

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/64/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGABHARTI
NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) ABISHAK RAMAN
FOR Mr. SURESH KUMAR
2) S. KUMAR

Counsel for petitioner

Abishak Raman

COUNSEL FOR RESPONDENT

[Signature]

ORDER

Counsel representing both the parties are present and stated that the settlement talks between the parties have come to a final stage. For making submissions in relation to the final outcome, they prayed time. At request, time is enlarged. Put up on 11.09.2017 at 10.30 A.M.

ghk

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)